

is a big valley. All over the valley, these archaeological remains are strewn.

Shri S. C. Samanta : May I know whether it is a fact that a committee consisting of the Irrigation department and the Education department has been formed to expedite the matter?

Dr. M. M. Das : Not one committee, but three committees for three different purposes have been set up to expedite this work.

करारोपण जांच आयोग

*८९६. श्री श्रीनारायण दास : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि करारोपण जांच आयोग द्वारा सिफारिश की गई इस योजना के बारे में कि विश्वविद्यालयों तथा अन्य गैर सरकारी संस्थाओं में लोक वित्त और लोकोपयोगी सेवाओं (पब्लिक यूटीलिटीज) में विश्लेषणात्मक गवेषणा के लिये विभागों की व्यवस्था की जाये, क्या प्रगति हुई है ?

वित्त उपमंत्री (श्री बी० प्रार० भगत) : कर जांच आयोग की यह सिफारिश अभी विचाराधीन है ।

श्री श्रीनारायण दास : क्या सरकार ने विभिन्न विश्वविद्यालयों से इस बात का पता लगाने की कोशिश की है कि किन किन यूनिवर्सिटिया में अभी इस तरह के अन्वेषण और गवेषणा कार्य किये जाते हैं ?

श्री बी० प्रार० भगत : इस सिफारिश पर विचार कर लेने के बाद जो जरूरी कार्रवाई होगी वह की जायेगी और विभिन्न विश्वविद्यालयों यह सूचना प्राप्त की जायेगी ।

श्री श्रीनारायण दास : क्या सरकार न टैक्सेशन रिसर्च ब्यूरो के सम्बन्ध में, जिसकी सिफारिश उसने की थी और जिसके साथ उसका काम जुड़ा हुआ सा रहेगा, कुछ निर्णय किया है ?

श्री बी० प्रार० भगत : जी हां, उसके विषय में विभिन्न राज्य सरकारों से बात चीत करने का विचार किया जा रहा है, मगर जब राज्य पुनर्गठन आयोग की सिफारिश के अनुसार पार्लियामेंट नये राज्य बनाने के बारे में निश्चय कर लेगी और वे राज्य बन जायेंगे तब उनसे बातचीत करके इस ब्यूरो की स्थापना होगी ।

श्री भागवत झा आजाद : यह जानकर कि सरकार इस प्रस्ताव पर विचार कर रही है क्या विभिन्न विश्वविद्यालयों ने अपने यहां इस विभाग के खोलने की अनुमति मांगी है ?

श्री बी० प्रार० भगत : अनुमति प्राप्त करने की तो उन्हें आवश्यकता ही नहीं है, वे स्वयम् खोल सकते हैं ।

EMPLOYMENT OF GOVERNMENT OFFICIALS' RELATIVES IN FIRMS

*897. **Shri Gidwani :** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have issued orders, requiring all senior officers to seek Government's permission before their sons and relatives secure employment with private firms; and

(b) if so, to which categories of Government Servants this order is applicable?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes.

(b) The orders apply to all Class I officers of the Central Government.

Shri Gidwani : What were the reasons for issuing such an order? May I know whether the Government had enquired as to how many officers' relations were in the service of private firms?

Shri Datar : Some instances came to the notice of the Government. Also there were some press reports. Therefore, by way of a precautionary measure, Government had issued this circular.

Shri Gidwani : May I know whether any officers have sought such permission from the Government after the issue of the orders and if so, what is the number of such officers?

Shri Datar : The order has been issued only very recently. It was issued in January, 1956.

Shri Gidwani : Has the attention of the Government been drawn to a suggestion made by a responsible section of the press that the ambit of such a wholesome and essential measure should not be restricted to senior

Government servants, but must be extended to other men in higher places like Ministers, and if so, what is the attitude of the Government in the matter?

Shri Datar : That is an entirely different question. So far as the Ministers are concerned, they are always answerable to Parliament, and every action of theirs is scrutinised with great care by all the hon. Members.

Shri Thanu Pillai : May I know the degree of relationship to which the rule will apply?

Shri Datar : The words that have been used in the circular are sons, daughters or dependents.

Shri R. P. Garg : May I know if the Government has prepared any list as to how many sons and daughters of high officials are employed in firms?

Shri Datar : I did not follow the hon. Member.

Mr. Speaker : He need not follow the hon. Member.

HISTORY OF FREEDOM MOVEMENT

*898. **Shri Keshavaingar :** Will the Minister of Education be pleased to state:

(a) whether the account of History of Freedom Movement Board has been finalised ;

(b) the total expenditure from the inception of the Board to the date of its dissolution ;

(c) the total expenditure on T. A., office establishment and the collection of materials for writing the History ; and

(d) whether any amount has been advanced to the States for this purpose?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) No, Sir.

(b) and (c). Rs. 3,93,749-4-3.

(d) No, Sir.

Shri Keshavaingar : May I know the reasons why the Chairman of this Committee tendered his resignation?

Dr. M. M. Das : The Chairman of this Committee, if the hon. Member means by the Committee the Board did not resign at all. Board was wound up when its term came to an end.

Shri Dabhi : May I know when the history is likely to be completed?

Dr. M. M. Das : A separate department has been opened to deal with this matter in our archives, and this department thinks that by the end of the present calendar year they will be able to complete the collection of the material. Then the question of writing the history will be taken up.

Shri B. K. Das : Do I understand that this skeleton staff that is retained now is working under the National Archives that is the Director of National Archives?

Dr. M. M. Das : Yes, Sir. I have said so.

I. A. S. EMERGENCY RECRUITMENT

*900. **Dr. Ram Subhag Singh :** will the Minister of Home Affairs be pleased to state:

(a) whether plans have been finalised for another emergency recruitment to the Indian Administrative Service ;

(b) if so, the approximate number of officers likely to be recruited ; and

(c) the basis on which such recruitment will be made?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) to (c). The matter is under active consideration and a decision is likely to be announced shortly.

Dr. Ram Subhag Singh : Previously I. A. S. personnel were recruited on an emergency basis. May I know whether the plans for recruiting them on an emergency basis also include any scheme to find out their suitability in the service later on?